

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/93/(IB)/2017  
NAME OF THE PETITIONER(S) : CREDENCE LOGISTICS LTD  
NAME OF THE RESPONDENT(S) : EFTENENGINEERING PVT LTD  
UNDER SECTION : 433 ( e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

C. Madan Mohan

Counsel for  
petitioner

C. Madan Mohan  
21/07/2017.

**ORDER**

Counsel for Petitioner present and submitted that he is falling within the category of Operational Creditor. He is directed to comply with the provisions of section 9(3)(b) and (c) of I&B Code, 2016 by filing affidavit and bank certificate. He is also directed to propose the name of IRP by seeking consent as prescribed. Besides this, he is also directed to send a private notice to the Corporate Debtor along with an Application and file proof of sending within seven days with an affidavit before next date of hearing. Put up on **03.08.2017 at 10.30 A.M.**

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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